

1	2	3	4	5
19	Lakshadweep	-	-	-
20	Madhya Pradesh	195	-	848
21	Maharashtra	200	1587	-
22	Manipur	-	40	-
23	Meghalaya	-	114	-
24	Mizoram	-	60	-
25	Nagaland	-	86	-
26	Odisha	167	-	466
27	Puducherry	-	10	-
28	Punjab	240	-	-
29	Rajasthan	464	-	-
30	Sikkim	-	-	-
31	Tamil Nadu	638	-	-
32	Tripura	-	-	-
33	Uttar Pradesh	988	1972	-
34	Uttarakhand	140	90	105
35	West Bengal	-	788	-
GRAND TOTAL :		6227	6742	3628

*Source: State/UT ROPs;

** Locally hired vehicles used primarily for transport of pregnant women.

Changes in Surrogacy laws

3174. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether changes have been proposed in the surrogacy laws;

(b) if so, the details thereof;

(c) the date from which the changes will come into effect; and

(d) whether the changes will affect surrogacy arrangements made by surrogate mothers who conceived before the proposed changes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) to (d) There is no surrogacy law in the country. However, the Ministry of Home Affairs has issued two notifications *vide* their letters No. F. No. 25022/74/2011-F.I dated 9th July, 2012 and 7th March, 2013. The Ministry of External Affairs has been requested to issue the medical visa instead of Tourist Visa to the foreign nationals visiting India for commissioning surrogacy *vide* order dated 7.03.2013.

Keeping in view the humanitarian issues involved, directives have been issued that in cases, where the child/children has already been born through commissioning of surrogacy or the birth of the child/children is/are expected shortly, the Indian Missions/Posts may consider grant of medical Visa (up to 3 months) to foreign nationals involved in such cases on production of a letter from the ART clinic concerned certifying the status of the child/children *i.e.* whether actually born and kept in the hospital/clinic or if not born, the expected date of delivery of the child/children.

Foreign assistance for hospital upgradation

†3175. SHRI DARSHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the States from whom proposals have been received by Government regarding financial assistance from various countries for up-gradation of hospitals in the States during the last three years and the names of such countries; and

(b) the updated details thereof, State-wise, proposal-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Department of International Development (DFID) under the Government of United Kingdom has provided financial assistance to the State

†Original notice of the question was received in Hindi.